

**DIVISION BENCH                      ITEM NO.150**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP No.11/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>KRISHNA BHAGWAN KOTAK VS PROPELOR INDIA PRIVATE LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>59 OF THE COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 18<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

***16<sup>th</sup> May, 2024***

*Avaneesh Kumar Singh  
(Stenographer)*